

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

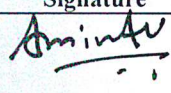
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Barani. Edhir & Dhira Associates	Advocate	9949216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

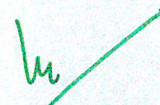
ORDER

Counsel for the Petitioner present and is directed to issue notice to the Respondent for appearance and making submissions if any, and file proof of service. Put up the matter on 07.11.2019.



MEMBER TECHNICAL

Santi



MEMBER JUDICIAL